



Ministry of Corporate Affairs
Government of India

सत्यमेव जयते

भारत सरकार

कार्पोरेट कार्य मंत्रालय

शासकीय समापक अधिकारी कार्यालय

OFFICE OF THE OFFICIAL LIQUIDATOR

मध्य प्रदेश एवं छत्तीसगढ़ उच्च न्यायालय, इंदौर

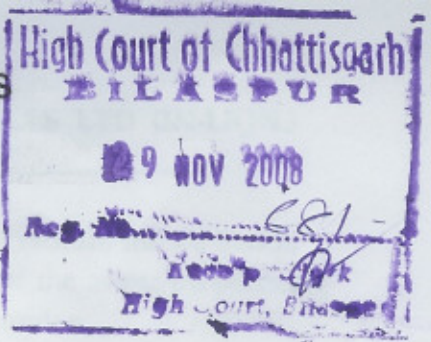
HIGH COURT OF MADHYA PRADESH & CHHATTISGARH STATES

प्रथम तल, ओल्ड सी०आय०ए० बिल्डिंग, जी०पी०ओ० के सामने, रेजीडेंसी क्षेत्र, इंदौर (म०प्र०)

1ST FLOOR, OLD CIA BUILDING, OPP. GPO, RESIDENCY AREA, INDORE (M.P.)

PHONE: 0731-2710051 (DIRECT), 2710568 (TELEFAX)

e-mail: ol_mp_chhattisgarh@hotmail.com



OLI/HCML/Sale/10/ 2254

25/11/2008

To

- | | |
|---|---|
| 1. The Deputy Registrar
High Court of Madhya Pradesh
<u>JABALPUR (M.P.)</u> | 2. The Deputy Registrar
High Court of Madhya Pradesh
Bench at Gwalior,
<u>GWALIOR (M.P.)</u> |
| 3. The Deputy Registrar
High Court of Madhya Pradesh
Bench at Indore,
<u>INDORE (M.P.)</u> | 4. ^{TO} The Deputy Registrar
High Court of Chhattisgarh
<u>BILASPUR (CHHG.)</u> |
| 5. The Officer (In-Charge)
FICCI,
Federation House, Tansen Marg,
<u>NEW DELHI.</u> | 6. The Secretary
Ministry of Corporate Affairs,
Shastri Bhawan,
<u>NEW DELHI.</u> |
| 7. THE Officer (In-Charge)
Chamber of Commerce,
Indo American Chamber of Commerce &
Industries,
1-C, Vulcan Insurance Building, Veer
Nariman Road, Churchgate,
<u>MUMBAI-20</u> | 8. The Officer (In-Charge)
ASSOCHAM,
147B, Gautam Nagar,
Gulmohar Enclave,
<u>NEW DELHI</u> |
| 9. The Secretary
M.P. Chamber of Commerce & Industry
Chamber Bhawan, S.D.M. Road,
<u>GWALIOR (M.P.)</u> | 10. The Secretary
e-Procurement Technologies Pvt. Ltd.
A-608, Wall Street-2, Opp. Orient Club
Nr.Gujarat College, Elis Bridge, Ahmedabad |

Sub: In the matter of M/s. Hukumchand Mills Ltd. (In-Liquidation).

Sir,

I am to invite your kind attention on the subject noted above and to forward a copy of the Sale Notice of M/s. Hukumchand Mills Ltd. (In-Liquidation) for uploading/insertion in the website for giving wide publicity.

You are, therefore, requested to do the needful immediately.

Yours faithfully,

(P.K. BATTÀ)

OFFICIAL LIQUIDATOR

Encl: A/a.

Handwritten notes:
29-11-08
A.R.(S)
S.O. (C.M.I.)

GOVT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
SALE NOTICE

TENDER FOR SALE OF ASSETS OF M/S. HUKUMCHAND MILLS LTD (IN-LIQN.)

Pursuant to the orders of the Hon'ble High Court of Madhya Pradesh, Indore Bench, sealed tenders are invited from the prospective buyers for purchase of the assets/properties "ON AS IS WHERE IS AND WHATSOEVER THERE IS BASIS" as under:

Premises No. 44, 4th floor, Mittal Chambers, 228, Nariman Point, Mumbai, 914 Sq.Ft. (Carpet Area) / 1023.68 Sq.Ft. (Built-up) along with furniture and fixtures.

Reserve Price Rs. 2.25 crores

Inspection on 19th & 20th Dec., 2008

Earnest Money Deposit (EMD) Rs. 22.50 lakh.

Between 11.00 to 4.00 P.M.

1. The Offer Form along with "TERMS AND CONDITIONS OF SALE" can be had from the Office of the Official Liquidator, Indore (M.P.) during the office hours on payment of Rs.1,000/- by Demand Draft or cash.(NON REFUNDABLE & NON ADJUSTABLE).
2. Tenders are invited in sealed covers marked as "Offer in the matter of M/s. Hukumchand Mills Ltd. (In-Liqn.)" should be accompanied with Bank Draft/Pay Order drawn in favour of "OFFICIAL LIQUIDATOR, M/S. HUKUMCHAND MILLS LTD (IN-LIQN.)" PAYABLE AT INDORE, towards the NON-INTEREST bearing Earnest Money.
3. Tenders complete in all aspects should reach the office of the Official Liquidator by 05/01/2009 up to 5.00 PM and would be opened for inter-se bidding among tenderers on 06/01/2009 at 11.00 A.M. at the Office of the Official Liquidator.
4. Sale is subject to confirmation by the Hon'ble High Court of M.P., Indore Bench.
5. This sale notice may be treated as notice to the secured creditors/unsecured creditors/contributories and all other parties having interest in the matter of company (in Liquidation.)

Address: 1st Floor, old CIA Building,
Opp. GPO, Residency Area,
Indore (M.P.).

Dated: 25/11/2008

(P.K. BATTÀ)
OFFICIAL LIQUIDATOR
HIGH COURT OF MADHYA PRADESH &
CHHATTISGARH STATE, INDORE (M.P.)